

(b) if so, the details thereof; and

(c) the action proposed to be taken by Union Government thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). Kerala has been allocated the following share of power from various Central power station:

- i) Remagundam STPS
245 MW
- ii) Neyveli Lignite Corporation -II
63 MW
- iii) Madras Atomic Power Station
25 MW

At present there is no proposal under consideration of the Government for the upward revision of the allocation of power to Kerala State.

Coal to Raichur Thermal Power Station

7921. SHRI RAJA AMBANNA
NAYAK DORE:
DR. LAXMINARAYAN PAN-
DEY:

Will the Minister of ENERGY be pleased to state:

(a) whether the ground stock of coal at Raichur Thermal Power Station has been exhausted and power position in the Karnataka has become very critical;

(b) whether due to inadequate coal supply to Raichur Thermal Power Station, the generation of power is going to be paralysed;

(c) whether Union Government propose to take any immediate steps to make available coal to Raichur Thermal Power

Station and to improve power position in the Station; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Though the ground stock of coal at Raichur Thermal Power Station (TPS) has exhausted at the end of March, 1990 but this power station has received 100% of its linked coal in April, 1990.

(c) and (d). The coal supply to various thermal power stations in the country, including Raichur TPS, is continuously mentioned by the various concerned agencies and necessary remedial measures are taken.

[*Translation*]

Conversion of Bombay-Marathwada Line

7922. SHRIMATI JAYAWANTI NAV-
INCHANDRA MEHTA: Will the Minister of RAILWAYS be pleased to state:

(a) when the scheme to convert the Bombay-Marathwada metre gauge line into broad-gauge was formulated;

(b) the estimated cost of the project;

(c) the place upto which this work has been completed;

(d) the expenditure incurred thereon so far; and

(e) the steps proposed to be taken for expeditious completion of this project?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). Details of gauge conversion project approved in Marathwada are as under:

(Rs. in crores)

<i>Sl. No.</i>	<i>Name</i>	<i>Year of Approval</i>	<i>Estimated cost</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Manmad-Aurangabad-Parbhani-Parli vaijnath conversion.	1973-74	Rs. 140.00
2.	Parbhani-Purea and Mudkhed-Alilabad conversion & Purna-Mudkhed Parallel BG line.	1984-85	Rs. 107.42

(c) and (d). Work on Manmad-Aurangabad section of item 1 above (114 k.) is in progress and upto 31.3.90 an expenditure of Rs. 31.36 crores has been incurred.

(e) During 1990-91, a higher outlay of Rs. 14.00 crores has been approved for item 1 and Rs. 9.5 crores for item 2. Completion of these projects depends on availability of funds in the coming years.

Losses in Barauni Refinery Due to Flaring

7923. SHRI RAM SHARAN YADAV: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Barauni Oil Refinery in Bihar is suffering heavy losses due to flaring of gas;

(b) whether Government propose to make adequate arrangements for proper channelisation of this gas being flared at present;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (d). No, Sir. The flare

system is provided in the refinery basically as a safety requirement for safe disposal of hydrocarbons released from safety valves in case of excess pressure during unit emergencies. The pilot burner of flare is always kept burning with refinery fuel gas (after LPG recovery) so as to ensure that any hydrocarbons released during emergencies are safely disposed of by burning. Since the quantity of gas flared is insignificant, there is no proposal to change the present system.

Conversion of Delhi-Ahmedabad Line

7924. PROF. RASA SINGH RAWAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether a survey to convert metre gauge rail line from Delhi to Ahmedabad via Jaipur and Ajmer into broad gauge was conducted by Government;

(b) if so, the details thereof; and the action taken thereon; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) The length of MG line to be con-